NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 23.08.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose -	Section	Name of the Parties M/s. / Mr.	
CP No		Admission	621A	United Spirits Limited	
75/BB/17					

C A O

NAME (IN CAPITAL)

& PHONE NUMBER

SL.

NO.

REPRESENTATION TO WHOM

Petitioner

SIGNATURE

Lowald

SARVOTHAM.P

9916710757

(PCS)

PCS for petitioner is present. Power of Attorney is filed on behalf of the Petitioner Company. Heard the PCS.

For orders, list it on 31.08.2017.

MEMBER (J)

MEMBER (T)